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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.08.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 205/16	IA 103/17 in TP 80/17	Hearing	433(e)	ExxonMobil Lubricants Pvt.Ltd.Vs Wilworth Earth Movers Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	HARISH NN Advocate 9845450587	PETITIONER	
2.	Sivanamakushnan Advocate 2259799022	Respondent	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. IA 103/17 is taken up today. It is filed for setting aside exparte order passed against the Applicant who is Respondent in the main petition. The Counsel for Petitioner in main petition reported no objection for allowing I.A 103/17. Therefore, IA 103/17 is allowed, exparte order is set aside vide separate order. Counsel for Respondent filed objections. For final hearing list it on 07/09/2017.


Member (T)


Member (J)